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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 247/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

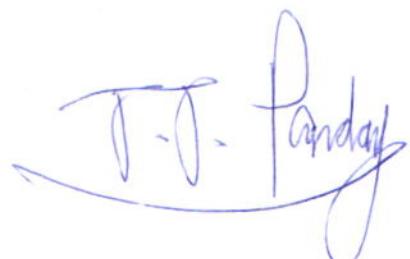
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: Indian Bank Limited
V/s
Varun Resources Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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17) Shyam Kafader

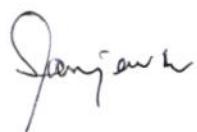


i/b Tahangir Panday,

Crawford Bayley & co.

For Corporate Debtor

Mr. Farhan Dubash



i/b Sanjeev Maheshwari

(FRP)

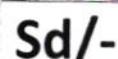
ORDER

CP No. 247/ I&BP/NCLT/MB/MAH/2017

List this matter for further hearing on 4.7.2017

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)